## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 844/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Ceva Fright (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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ORDER CSP 843/230-232/NCLT/MB/MAH/2017 CSP 844/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Englishing Theire.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME DESIGNATION

661

Mr. Chameraby Advocate Mrudeshar on pulm

**ORDER** CSP 843/230-232/NCLT/MB/MAH/2017 CSP 844/230-232/NCLT/MB/MAH/2017

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